

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 28.10.2020

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">EVIDENCE</p> <p>1. CC 259/2013 2. CC 420/2014 3. CC 491/2014 4. CC 656/2016 5. CC 728/2017</p> <p style="text-align: center;">HEARING</p> <p>6. Cr 49/2020(NGPS) 7. Cr 68/2020(ANGPS) 8. Cr 82/2020(SPS) 9. Cr 86/2020 (NGPS) 10. Cr 107/2020(NGPS) 11. Crl.Misc 185/2020</p>	<p style="text-align: center;">HEARING</p> <p>12. CC 367/2009 13. CC 1007/2012 14. CC 369/2015 15. CC 1734/2017 16. CC 614/2018 17. CC 665/2018 18. CC 888/2018 19. CC 1003/2018 20. Crl.Misc 216/2020</p>

Hosakote

Dated: - 27.10.2020

Gim / 27/10/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.